

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:298
ANSWERED ON:01.03.2007
NATIONAL GAS GRID
Jha Shri Raghunath

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether there is any proposal to set up National Gas Grid on the lines of power grid;
- (b) if so, the details thereof;
- (c) the time by which it is likely to be set up; and
- (d) the details of the benefits likely to be accrued from setting up of such gas grid?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

(a) to (d): While there is no proposal to set up a national gas grid, the Government of India has enacted 'The Petroleum and Natural Gas Regulatory Board Act, 2006' and notified the 'Policy for Development of Natural Gas Pipelines and City or Local Natural Gas Distribution Networks', with the objective of promoting investment from public as well as private sector. The broad objectives of the policy are :

- 1) To facilitate open access for all players to the pipeline network on a non- discriminatory basis;
- 2) To promote competition among entities, thereby avoiding any abuse of the dominant position by any entity;
- 3) To secure consumer interest in terms of gas availability and reasonable tariff.

A number of companies including GAIL (India) Limited, Gujarat State Petronet Limited (GSPL) in the public sector and Reliance Gas Transportation Infrastructure Limited (RGTL) in the private sector are at present laying pipeline infrastructure for transportation of gas linking production centres to demand centres, in various parts of the country.